## C. A. T. Bench, JAIPUR

Date of Order	Orders MP No. 403 /93
5.8.93	Mr.S.K.Jain - counsel for petitioner/applicants
	Mr.B.C.jain - counsel for respondents
	Heard the learned counsel for the parties.
	The counsel for the respondents submits that in
	all the 5 cases reply has been filed in O.A.
	No.935/92, D.P.Mathur Vs. UOI & Ors and the
	same may be considered as reply in 0.A. No. 937/92.
· • • • • • • • • • • • • • • • • • • •	Counsel for the respondents is directed to file
	2 copies of the reply in each file. The M.P.
	stands disposed of.
·	(P.P.Srivastava)  Member(A)  (D.L.Mehta)  Vice Chairman.
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